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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

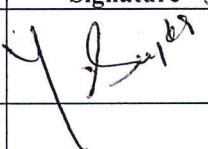
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/IND-3159/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies , Hyderabad
NAME OF THE PETITIONER(S)	Nandan Renewable Energies Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	Counsel for Petitioner	surya.corporate.lawyer@gmail.com 9849866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J. Pradeep kiran	Counsel for Respondent	800 866 8878	

B. Appa Rao, Sr
for RoC & RD

CASE

78487 47808



Heard Shri Y. Suryanarayana, Learned Counsel for the Petitioner and Shri J. Pradeep Kiran, Learned Counsel for the Respondent and Shri B. Appa Rao, Learned Counsel for RoC & RD.

The Learned Counsel for the Respondent undertakes to file vakalat and to implead as Respondent in the company petition and requests one more weeks' time. The Petitioner is also directed to take personal notice to Respondent. Post the case on 06.10.2017.


Member (T)


MEMBER (J)